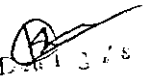


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA./TA/MP. No...../199

Versus.....

Date of Order	Orders
12.12.94 <i>8/11/95</i> <i>pg</i> <i>E. H. D.</i>	RA 77/94 and MA 454/94 (IN OA 468/92) Mr. V.S. Gurjar - Counsel for the applicants. Heard. Both Review Application as well as MA are rejected.  (O.P. SHARMA) MEMBER(A)  (D.L. MEHTA) VICE CHAIRMAN <i>Copy sent to the app. C.O. &  MA 7989 Dated 5/11/95.</i> <i>g</i> Central Administrative Tribunal Jaipur Bench, JAIPUR Certified that the above action is Required to be taken. The Case is In Full Compliance To Record.  Date 3/1/95. Record Section Officer Digit. no. 3.....Keeper (Judicial)